

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1973
TO BE ANSWERED ON 29.11.2019

Production of Ethanol

1973. MS. PRATIMA BHOUMIK:
DR. RAM SHANKAR KATHERIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the approval of his Ministry for additional production of ethanol from sugar molasses has been cancelled;
- (b) if so, the details thereof;
- (c) whether the Government proposes to use anti-smog gun to provide relief from rising pollution in Delhi and other areas around it and if so, the details thereof; and
- (d) whether the Government proposes to give any financial assistance to the States for purchasing the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) and (b) The Ministry of Environment Forest and Climate Change has issued a notification vide S.O. 345(E) dated 17th January 2019 for expediting the production of Ethanol for its limited purpose of blending with petrol exclusively for its usage as bio-fuel.
- (c) and (d) Hon'ble Supreme Court in order dated 25th November 2019 in Writ Petition (Civil) No. 13029/1985, has taken note of the Anti-Smog Guns that have been experimented by the Government of NCT of Delhi. Hon'ble Supreme Court has directed the Government of NCT of Delhi to report the steps they have taken in this regard to use and acquire Anti-Smog Guns and the outcome of the experiment which was performed.
